

**National Company Law Tribunal**

**Allahabad Bench**

**CP NO. 19/ALD/2018,  
CA NO. 174/ALD/2017**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 24.08.2018**

**NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development  
Ltd.**

**SECTION OF THE COMPANIES ACT: 230/232**

**Sl. NO. Name Designation Representation Signature**

**1.**

**2.**

**CP NO. 19/ALD/2018, CA NO. 174/ALD/2017**

Sh. R.P. Agarwal, Advocate for the petitioners, Sh. Pradeep Singh Sisodia, CGSC for the ROC, Kanpur and Sh. Kuldeep Singh, STA representing the Official Liquidator, Allahabad is present.

Learned counsel representing the ICICI Bank appeared before the Court and submitted that he wants to file intervening application in view of the order dated 09.08.2018 passed by the Hon'ble Supreme Court. Hence, intervening application may be filed within seven days from today.

List the matter on 13<sup>th</sup> September, 2018 for hearing.

**Dated:24.08.2018**

**SAROJ RAJWARE  
MEMBER (TECHNICAL)**

**V.P. SINGH,  
MEMBER (JUDICIAL)**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)